

Implementation of ban on smoking at Delhi University Campus

806. SHRI BHARATKUMAR RAUT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is aware that last year's initiative of DUSU to make North Campus of Delhi University a smoke free zone is fizzling out fast;

(b) whether it is also a fact that with no action of police against the cigarette vendors there has been no reduction in the sale of cigarettes inspite of the ban implemented last year in the campus; and

(c) what steps Government would take to reactivate the "Anti Smoking Cell" formed to check and implement the ban of smoking in the campus thus to safeguard the health of the students and also the environment?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) No. In the year 2008, Delhi University in collaboration with Delhi University Students Union (DUSU) declared smoke free campus. This was supported by the Government of Delhi whereby assistance was provided for holding advocacy lectures for teachers, wall paintings in campus area on "ill effect of smoking" and No-Smoking Signage's and carrying out enforcement activities in form of raids by its squads for violations under Section 4 of the Cigarette and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003.

(b) No. Legal action under "The Delhi Prohibition of Smoking and Non-Smokers Health Protection Act-1996" was taken against four Cigarette vendors by the local police (P.S. Maurice Nagar) during the year 2008 in the University area. Three vendors were fined Rs.500/- each and one vendor was fined Rs. 100/- by the court.

(c) The Government of Delhi has informed that it will continue to support Delhi University in implementing the Cigarette and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003 as per the relevant provisions. The University of Delhi has also informed that they have taken a number of steps including appointing Nodal Officers for each of the Departments/ Colleges to help in maintaining the campus as a 'Tobacco Free Zone'.

Mandatory fitness certificate for travellers

†807.DR. RAM PRAKASH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that basic source of Swine Flu in the country is United States of America and other developed countries;

(b) if so, whether Government would make the fitness certificates mandatory for the passengers coming to India from these countries; and

†Original notice of the question was received in Hindi